

**Central Administrative Tribunal
Principal Bench**

OA 4351/2017

New Delhi this the 30th day of January, 2018

**Hon'ble Sh. Raj Vir Sharma, Member (J)
Hon'ble Ms. Praveen Mahajan, Member (A)**

Vinod Jakhar, Age 23
Post: Assistant Provident Fund Commissioner
Mob- 9213363632
S/o Sh. P.R.Jakhar
R/o PO. Ladnun, Nagaur,
Rajasthan-341306.

...Applicant

(By Advocate: Shri Rahul Singh for Sh. Nitin Kr. Gupta)

Versus

1. Union of India through
Secretary, Ministry of Labour & Employment,
Shram ShanktiBhawan, New Delhi.
2. Central Provident Fund Commissioner,
Employees Provident Organization,
Head Office, 14 Bhikaji Cama Place,
New Delhi.
3. Regional Provident Fund Commissioner,
(Exam), EPFO, Head Office,
New Delhi.

.. Respondents

ORDER (ORAL)

Sh. Raj Vir Sharma, Member (J)

Learned proxy counsel for the applicant submitted that the applicant wants to withdraw this O.A. O.A. is dismissed as withdrawn accordingly.

**(Praveen Mahajan)
Member (A)**

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**(Raj Vir Sharma)
Member (J)**

